

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/205/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	N. J. Malini	Advocate for R, to R6	[Signature]
	SHARATH CHANDRAL	Advocate for Petitioner	L. Chandru

ORDER

Counsel for the Petitioner present. Counsel for the Respondent filed the counter in CA/199/2017 and CA/205/2017; the copy of which is given to the other side. Counsel for R3 prayed for time to file reply in CA/190/2017. Matter is posted for arguments in CA/199/2017 and CA/205/2017. Put up on **30.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)